NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN RATASEKARAN

ORDER

Counsel for petitioner present. Counsel for R1 to R6 present. No representation on behalf of R7. On the last date of hearing counsel for R7 had prayed time for making submissions in relation to the efforts made for selling the machinery for clearing the secured creditors. For hearing submissions of both the parties, time is extended at their request. Put up on 24.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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